268T

SHRI DEOKINANDAN NARAYAN: From the statement, it appears that many of the States have not utilised even fifty per cent. of the amount allotted to them. May I know the reasons for this? May I also know whether the shortfall is in the case of the Scheduled Castes or the Scheduled Tribes?

MARAGATHAM SHRIMATI CHANDRASEKHAR: Sir, it is true that there is a great amount of shortfall and utilisation has been less than fifty per cent. We all know that for the last two years the emergency is there and that is why the diversion of funds towards the backward classes. as in many other sectors. good.

Mr. CHAIRMAN: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

ंग्रमरोका से भाये विशेष**र्हों के पास** वाहन

*४०५. भी विमतक्रमार मन्नालालजी चौरिडिया: क्या खाद्य तथा कृषि मंत्री यह बताने की क्रपा करेंगे कि:

- (क) ग्रमरीका से कृषि के सम्बन्ध में जो विशेषज्ञ भारत ग्राए हैं उनके पास कूल कितने वाहन हैं ;
- (ख) वे वाहन किन-किन व्यक्तियों **के** हैं ;
- (ग) वे वाहन किस-किस के नाम पर रजिस्टर हैं ; भ्रोर
- (घ) इन वाहनों पर लगने वाले सरकारी कर कौन-कौन लोग कितने-कितने देते हैं ?

†[VEHICLES IN POSSESSION EXPERTS FROM U.S.A.

- *405. Shri V. M. CHORDIA: Will the Minister of FOOD AND ACRICULTURE be pleased to state:
- (a) the total number of vehicles that are in the possession of experts who have come to India from United States of America in connection with agriculture;
- (b) the names of the persons to whom these vehicles belong;
- (c) the names of the persons whose names these vehicles have been registered; and
- (d) the names of the persons who bear the burden of the Government taxes in respect of these vehicles and the amount of taxes that are paid by each of them?]

लाद्य तथा कृषि मंत्री (भी सी० सुब्रह्मण्यम्): (क) से (घ) भारत सरकार का वाहन ग्रमरोका से ग्राए किसी कृषि विशेषज्ञ के पास नहीं है। समस्त विशेषज्ञों को जिन्हें यन इटिड एजे सी फार इंटरनेशनल डेवलपमेंट, फोर्ड फाउन्डेशन भौर राकफेलर फाउन्डेशन द्वारा विभिन्न कृषि कार्यक्रम सौंपे गये हैं, यह अनुमति दी गई है कि वे सम्बन्धित एजेन्सी की, कार, स्टेशन वैगन भादि भ्रपने कार्यालय के काम के लिए प्रयोग कर सकते हैं, लेकिन वाहन एजेन्सियों की सम्पत्ति हैं। कुछ ग्रनबन्धों तथा ग्रादेशों के ग्रन्तगंत रीकफेलर फाउण्डेशन के वाहनों को छोड कर इन वाहनों पर सड़क-करों की छट है। रौकफेलर फा ण्डेशन से सम्बन्धित राज्य के सडक कर सरकारी विभाग द्वारा या उस राज्य सरकार द्वारा श्रदा किये जाते हैं, जिसको विशेषज्ञ दिये गये हैं।

विशेषज्ञों की निजी करों के सम्बन्ध में इस मंत्रालय के पाय कोई सूचना नहीं है।

^{†[]} English translation.

†[The MINISTER of FOOD AND AGRICULTURE (SHRI C. SUBRA-MANIAM): (a) to (d) No Government of India vehicle is in the possession of any agricultural experts from the United States. All experts assigned to various agricultural programmes by U.S.A.I.D., Ford Foundation and the Rockfeller Foundation are allowed the use of cars, Station wagons, etc., for their official work by the Agency concerned, the vehicles being the property of the Agencies. Except for the vehicles belonging to the Rockfeller Foundation, these vehicles are exempt from road taxes under certain agreements and instructions. The State road taxes in the case of Rockfeller Foundation are paid by the Government Department or the State Government to whom the experts assigned.

This Ministry has no information regarding the personal cars, if any, owned by the experts.]

COTTON PRODUCTION

SHRI NIREN GHOSH: *408. \ SHRI M. BASAVAPUN_ NAIAH:

Will the Minister of Food AND AGRICULTURE be pleased to state:

- (a) whether it is a fact that experiments in India have shown that all types of cotton can be economically produced in India; and
- (b) what steps Government propose to take to increase the production of those varieties of cotton which are at present imported by India?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI C. SUBRA-MANIAM): (a) Yes, except cottons with staple length higher than inches.

(b) India normally imports cottons with staple lengths of 1-1/16 inches and above. Following steps have been

taken to increase production of such cottons:__

- (i) Integrated Cotton Development Schemes operating the cotton growing States are being continued.
- (ii) Package programme for long stapled cottons has been initiated in all the important cotton growing States.
- (iii) A scheme for the production of Sea Island cotton with staple of 1-3/16" is in operation in Kerala, Mysore, Andhra Pradesh and Madras.
- (iv) Various incentives, such as subsidies, loans etc. are being given for seeds, fertilisers and insecticides.

REVIEW OF THE INDIA-U.K. AIR SERVICES AGREEMENT

SHRI R. S. KHANDEKAR: *409. Z SHRIMATI S A R L A BHADAURIA:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact Inter-Governmental discussions between India and the United Kingdom were held recently in London to review the arrangements under the India-United Kingdom Air Services Agreement; and
- (b) if so, what decision has been taken in the matter?

THE MINISTER OF CIVIL AVIA-TION (SHRI N. KANUNGO): (a) Yes, Sir.

(b) The main point of discussions was about operation of air service between India and London on a new route via Moscow. It was decided that Air India and British Overseas Airways Corporation may operate services on a reciprocal basis on this route.

^{†[]} English translation.